

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17144/2008

(From the judgement and order dated 21/03/2007 in SA No.  
512/1995 of The HIGH COURT OF JUDICATURE, A.P AT HYDERABAD)

MOTHURU NARAYANA (D) THR.LRS.& ORS.

Petitioner(s)

VERSUS

PAMIDIMUKKALA SATYANARAYANA

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for  
interim relief and office report)  
[FOR FINAL DISPOSAL]

Date: 30/03/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA  
HON'BLE MR. JUSTICE C.K. PRASAD

For Petitioner(s) Mr. S.B. Sanyal, Sr. Adv.  
Mr. K. Maruthi Rao, Adv.  
Ms. K. Radha, Adv.  
Ms. Anjani Aiyagari, Adv.

For Respondent(s) Mr. Praveen Kumar Pandey, Adv.  
Mr. C.S.N. Mohan Rao, Adv.  
Mr. C. Balakrishyna, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter on 31st March, 2010 as first  
item.

(KALYANI GUPTA)  
SR. P.A.

(VINOD KULVI)  
COURT MASTER